

1	2	3	4	5	6	7	8	9	10	11	12	13	14
23. Tripura	-	-	-	1	-	9.00	-	-	-	1	-	9.00	
24. Uttar Pradesh	-	1	16.00	5	1	112.00	5	-	159.00	10	2	287.00	
25. West Bengal	-	1	1.01	12	1	99.66	8	2	93.20	20	4	193.87	
UTs													
1. A & N Islands	-	-	-	-	-	-	-	-	-	-	-	-	-
2. D & N Haveli	-	-	-	-	-	-	-	-	-	-	-	-	-
3. Lakshadweep	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Pondicherry	-	-	-	1	1	50.00	-	-	-	1	1	50.00	
5. Daman & Diu	-	-	-	-	-	-	-	-	-	-	-	-	-
Total	44	15	1160.00	84	21	1950.00	104	21	2289.70	232	57	5399.70	

STATEMENT-II

Status of Project Reports under IDSMT Scheme during 1992-93 to 31-3-1995

S. No.	Name of State/UT	No. of Towns Allo-cated	No. of Project Reports Received	Towns Cove-red	No. of Project Reports to be Revised
1	2	3	4	5	6
1.	Andhra Pradesh	30	33	24	9
2.	Arunachal Pradesh	2	3	2	1
3.	Assam	5	3	3	-
4.	Bihar	10	6	2	4
5.	Goa	2	3	2	1
6.	Gujarat	12	10	10	-
7.	Haryana	6	-	-	-
8.	Himachal Pradesh	2	-	-	-
9.	Jammu & Kashmir	5	3	3	-
10.	Karnataka	30	30	30	-
11.	Kerala	10	8	6	2
12.	Madhya Pradesh	25	19	17	2
13.	Maharashtra	25	45	36	-
14.	Manipur	4	3	3	-
15.	Meghalaya	2	2	-	2
16.	Mizoram	4	2	2	-
17.	Nagaland	2	3	-	3
18.	Orissa	12	14	14	-
19.	Punjab	10	7	4	3
20.	Rajasthan	20	16	12	4
21.	Sikkim	3	2	1	1
22.	Tamil Nadu	24	30	29	1
23.	Tripura	2	2	1	1
24.	Uttar Pradesh	30	10	10	-
25.	West Bengal	21	20	20	-

1	2	3	4	5	6
UTs					
1. Daman & Diu		1	2	-	2
2. Pondicherry		1	1	1	-
Total		300	277	232	36

[English]

Lease of Equipments by J.N.P.T

4806. SHRI D. PANDIAN : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Jawaharlal Nehru Port Trust (J.N.P.T.) had notified tenders for lease of equipments and also sent proposals to the Ministry for sanction of staff;

(b) if so, the details thereof;

(c) whether the equipments leased were not put to use for long;

(d) if so, the date when the equipments were received and put to use; and

(e) the money paid as lease rent and the loss suffered by the JNPT due to delay in putting the equipments to use?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) and (b). Yes, Sir. The leased equipments include 2 nos. Rail Mounted Quay Cranes, 3 nos. Rubber Tyred Gantry Cranes and 1 no. Rail Mounted Gantry Crane. They are proposed to be manned by 56 Assistant Technicians, 32 Checkers and 24 Supervisors.

(c) and (d). No, Sir. The equipments received on 30th March, 1995 have been put to use immediately and have not remained idle even for a single day after its take over.

(e) The lease rent payable for all the equipments is Rs. 24.35 crores per annum. No amount of money has been lost due to delay in putting the equipments to use.